## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/182/2016

NAME OF THE PETITIONER(S)

: S. Kadirvel & 13 others

NAME OF THE RESPONDENT(S)

: M/s CIGFIL Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR? Council Per Petitioner
R. ASHOKKUMAR Council For
THRITAMBATI TANNAN?
Repandents

2 THRITAMBAR TANNAN }

## **ORDER**

Counsel representing both the parties are present and stated that the matter is settled between the parties. Both the counsel prayed time for filing a joint memo of compromise. Time extended at their request. Put up on 10.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)

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